

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/239/ (IB)/2017
NAME OF THE PETITIONER(S) : WUHAN RESEARCH INSTITUTE OF POSTS & TELECOM
NAME OF THE RESPONDENT(S) : HTL LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. Bocaji	Counsel for petitioner.	J. S. Bocaji
S. Sai Prasad	Counsel for Respondent	S. Sai Prasad

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for time to seek instructions from his client in relation to the proposal given by the Corporate Debtor. At request, time is enlarged. Put up on **06.12.2017 at 10.30 A.M.**

ghk

sdr
MEMBER (JUDICIAL)